

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-330

Appeal No 806/252/ND/2019

IN THE MATTER OF:

M/s Income Tax Officer, Ward 4 (3)

Vs

ROC (M/s Best Chlorination Systems Pvt Ltd)

....Applicant

.....Respondent

SECTION

Under Section 252

Order delivered on 14.11.2019

CORAM:

SHRI ABNI RANJAN KUMAR SINHA

HON'BLE MEMBER (JUDICIAL)

MS. SUMITA PURKAYASTHA,

HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

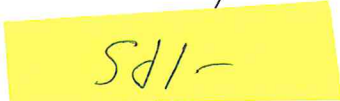
: Adv. Rishabh Sharma on behalf of Adv. Ajit Sharma, Sr. Standing
Counsel for Income Tax

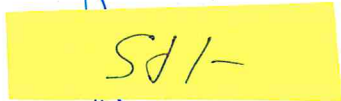
For the Respondent

: Mr. Alok Pandey, AROC

ORDER

Ld. AROc has put in appearance and accept the notice. None present on behalf of the respondent.
Notice be issued to the Corporate Debtor vide all modes including process of this bench. Affidavit of service
be filed. Dasti. Be listed on 10.12.2019.


(SUMITA PURKAYASTHA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

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